

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.680
TO BE ANSWERED ON 17.12.2018

Approval by NBWL in Gir sanctuary

680. SHRI MAJEED MEMON:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether it is a fact that National Board of Wild Life (NBWL) had allowed limestone mining on 417.35 hectares of the Eco-Sensitive Zone (ESZ) of Gir sanctuary, even though the Gujarat High Court has put a stay on final notification of Eco-Sensitive Zone (ESZ) of Gir protected area; and
- (b) whether it is also a fact that the Standing Committee recommended the proposal without even conducting a field visit or assessment of the impact of mining on 417 hectares of land within 10 kms. of Eco-Sensitive Zone?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The Standing Committee of NBWL in its 48th meeting held on 27th March 2018 had recommended the proposal for use of 417.35 ha land for mining activity within 10 km ESZ of Gir Wildlife Sanctuary.
- (b) The Standing Committee of NBWL considers proposals based on the recommendation of the State Board for Wildlife and the mitigation measures suggested by the State Chief Wildlife Warden during the appraisal. The Standing Committee of NBWL recommended the proposal based on the facts and records submitted by the State Board for Wildlife as well as that of the Chief Wildlife Warden of the State of Gujarat.
